(c) the details of the proposals received and Government plans thereon, Statewise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) Food Safety and Standards Authority of India (FSSAI) has informed that the State food laboratories, with the exception of a few, need upgradation.

(b) and (c) No grant for food testing laboratories has been recommended by the Fourteenth Finance Commission.

Delay in opening of Sainik Schools in the States

- *233. DR. CHANDAN MITRA: Will the Minister of DEFENCE be pleased to state:
- (a) whether in 1961, Government had decided to open Sainik Schools in all the States of the country;
- (b) if so, the reasons for delay in implementation of the decision along with the number of Sainik Schools functioning at present in the States;
- (c) the number of proposals from various States for setting up of such schools pending at present, the details thereof, State-wise; and
- (d) the steps taken by Government to remove regional imbalance in the officer cadre of Defence Services by bringing public schools/education within the reach of common man?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) to (d) As per the Memorandum of Association of the Sainik School Society, 1961 the objects of the society include establishment of Sainik Schools in various parts of India to provide special school education of a high standard with the aim of preparing boys academically and physically for entry into the National Defence Academy and other walks of life. Sainik Schools are established on receipt of a specific request from the State Government. The State Government is also required to provide infrastructure in the form of land, educational and residential buildings, games fields and other equipments. Once a proposal to the effect is received from the State Government, in-principle approval is accorded after assessing the suitability of the proposal. Thereafter a Memorandum of Agreement is signed between the Ministry of Defence and the State Government before Sainik Schools are established.

Presently, there are 25 Sainik Schools in the Country covering 21 States, the details of which are given in Statement-I (*See* below). Most of the States have one Sainik School except Andhra Pradesh, Bihar, Haryana and Karnataka which have 2

Sainik Schools. Further, in principle approval has been accorded/Memorandum of Agreement signed for setting up of 10 more Sainik Schools which will cover three more States besides some of the existing States having Sainik Schools and its details are given in Statement-II (*See* below). The remaining 5 States *viz* Goa, Meghalaya, Sikkim, Telengana and Tripura have been requested to submit proposals for setting up of a Sainik School. Status of the proposals received from the State/UTs for setting up of Sainik Schools is given in Statement-III (*See* below).

To bring public schools/education within the reach of common man and to remove regional imbalance in the officer cadre of defence services the above measures have been taken.

Statement-I
State-wise list of Sainik Schools in the country

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Sl.No.	Name of School	State
1.	Sainik School Korukonda	Andhra Pradesh
2.	Sainik School Kalikiri	Andhra Pradesh
3.	Sainik School Goalpara	Assam
4.	Sainik School Nalanda	Bihar
5.	Sainik School Gopalganj	Bihar
6.	Sainik School Ambikapur	Chhattisgarh
7.	Sainik School Balachadi	Gujarat
8.	Sainik School Kunjpura	Haryana
9.	Sainik School Rewari	Haryana
10.	Sainik School SujanpurTira	Himachal Pradesh
11.	Sainik School Nagrota	Jammu and Kashmir
12.	Sainik School Tilaiya	Jharkhand
13.	Sainik School Bijapur	Karnataka
14.	Sainik School Kodagu	Karnataka
15.	Sainik School Kazhakootam	Kerala
16	Sainik School Rewa	Madhya Pradesh
17.	Sainik School Satara	Maharashtra
18.	Sainik School Imphal	Manipur
19.	Sainik School Punglwa	Nagaland

Sl.No.	Name of School	State
20.	Sainik School Bhubaneswar	Odisha
21.	Sainik School Kapurthala	Punjab
22.	Sainik School Chittorgarh	Rajasthan
23.	Sainik School Amaravathi Nagar	Tamil Nadu
24.	Sainik School Ghorakhal	Uttarakhand
25.	Sainik School Purulia	West Bengal

Statement-II

Details of New Sainik Schools for which in-principle approval accorded/memorandum of agreement signed

Sl.No.	State	District	Remarks
1.	Arunachal	Niglok Village,	"In-Principle" approval accorded.
	Pradesh	District East Siang	
2.	Mizoram	Chhingchhip	Memorandum of Agreement signed.
3.	Odisha	Sambalpur	"In-Principle" approval accorded.
4.	Rajasthan	Alwar	Memorandum of Agreement signed.
5.	Rajasthan	Jhunjhunu	Memorandum of Agreement signed.
6.	Uttar Pradesh	Jhansi	Memorandum of Agreement signed.
7.	Uttar Pradesh	Amethi	Memorandum of Agreement signed.
8.	Uttar Pradesh	Mainpuri	Memorandum of Agreement signed.
9.	Uttarakhand	Rudraprayag	"In-Principle" approval accorded.
10.	West Bengal	Tiffindara, Darjeeling	"In-Principle" approval accorded.

Statement-III

Details of proposals received from various state Governments/union territory administration for opening of new Sainik Schools and Status thereon

Sl.No	State	Status
1.	Assam	State Government to intimate for site survey for Sainik School at Sivasagar or Golaghat District.
2.	Jharkhand	State Government has requested for opening of a second Sainik School. They have not yet intimated any site for the School.

Sl.No	State	Status
3.	Madhya Pradesh	Site survey completed for Sainik School at Sagar.
4.	Maharashtra	State Government to intimate the date of site survey for Sainik School at Chandrapur in Vidharbha Region of Maharashtra.
5.	Meghalaya	The State Government has shown their interest to open a Sainik School. Further details are awaited.
6.	Punjab	A proposal for opening of a second Sainik School is under consideration by the State Government. No formal proposal has been received from the State Government.
7.	Sikkim	Site survey carried out and the site not found suitable. State Government to indicate another site.
8.	Telangana	The State Government to intimate specific details of land earmarked for the proposed Sainik School in Warangal District of Telangana.
9.	Andaman and Nicobar Islands	The Andaman and Nicobar (A&N) Administration have shown their interest to open a Sainik School. Formal proposal is awaited.

Non-accredited food testing laboratories

- *234. SHRI AHMED PATEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) the number of functional food testing laboratories along with the number of employed staff against the sanctioned strength, in each of the last two years and in the current year, State/Union Territory-wise;
- (b) whether a large number of these food testing laboratories are not accredited with National Accreditation Board for Testing and Calibration Laboratories (NABL);
 - (c) if so, the details thereof and the reasons therefor, State-wise; and
- (d) whether Government proposes to set up more food testing laboratories in the current year, if so, the details thereof, State-wise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) The number of food laboratories in the country are as below: